

Annexure-7

Name of the Corporate Debtor : BHALKESHWAR SUGARS LIMITED (under CIRP)

Date of commencement of CIRP: 25.09.2025 List of Creditors as on : 14.02.2026

Operational Creditors (Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	EPFO,kalaburgi	08.10.2025	4,36,986	4,36,986	Operational Creditors (Government Dues)	-	-	-	-	-	-	-	-	NA	Claim Admitted
2	Karnataka Power Transmission Corporation Limited (SLDC, KPTCL)	10.11.2025	2,55,62,157	-	Operational Creditors (Government Dues)	-	-	-	-	-	-	-	2,55,62,157	NA	Claim under Verification
3	Gram Panchayat, Madkatti	27.11.2025	1,80,038	-	Operational Creditors (Government Dues)	-	-	-	-	-	-	-	1,80,038	NA	RP received dues letter from claimant further RP requested the Claimant to file claim in appropriate Claim Form
4	EPFO ,Hubli	06.02.2026	27,54,450	-	Operational Creditors (Government Dues)	-	-	-	-	-	-	-	27,54,450	NA	Claim under Verification
		Total	2,89,33,631	4,36,986									2,84,96,645		